

COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table :

Gazette of India dated the 4th April, 1970.

[Placed in Library. See No. LT-3282/70].

(1) A copy each of the following Reports under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Annual Report of the Punjab Agro-Industries Corporation Limited, Chandigarh, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) Annual Report of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the period ended the 31st March, 1969 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3281/70].

(2) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

(i) The Gur (Regulation of Use) Amendment Order 1970 (Hindi and English versions) published in Notification No. G. S. R. 579 in Gazette of India dated the 30th March, 1970.

(ii) G. S. R. 586 published in Gazette of India dated the 4th April, 1970 rescinding the Inter-Zonal Wheat and Wheat Products (Movement Control) Order, 1969, published in Notification No. G. S. R. 997 dated the 16th April, 1969.

(iii) The Rajasthan Foodgrains, (Restrictions on Border Movement) Amendment Order, 1970, published in Notification No. G. S. R. 587 in

(3) A copy of the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1970, published in Notification No. G. S. R. 553 in Gazette of India dated the 4th April, 1970, under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958.

(4) A copy of Notification No. G. S. R. 554 published in Gazette of India dated the 4th April, 1970, issued under sub-section (2) of section 1 of the Rice-Milling Industry (Regulation) Amendment Act, 1968.

[Placed in Library. See No. LT-3283/70].

ANNUAL REPORT OF NATIONAL COOPERATIVE DEVELOPMENT CORPORATION, 1968-69

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI D. ERING) : I beg to lay on the Table a copy of the Annual Report (Hindi version) of the National Co-operative Development Corporation for the year 1968-69, under sub-section (3) of section 14 of the National Co-operative Development Corporation Act, 1962. [Placed in Library. See LT-3284/70].

COMMITTEE ON PUBLIC UNDERTAKINGS

(i) MINUTES

SHRI M. B. RANA (Broach) : Sir, I beg to lay on the Table Minutes of the sittings of the Committee on Public Undertakings relating to the Sixty-fifth Report on Mining and Allied Machinery Corporation limited.

(ii) SIXTY-FIFTH REPORT

SHRI M. B. RANA : Sir, I beg to present